

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. †1113  
TO BE ANSWERED ON 02.12.2024**

**Encouraging Youth Towards Sports**

**†1113. SMT. SANDHYA RAY:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of the schemes formulated to encourage youth towards sports in Madhya Pradesh, district-wise;**
- (b) the number of students in Bhind and Datia districts benefited in higher education and universities through sports quota;**
- (c) the opinion of the Government on the opening of indoor stadiums on a large scale in Bhind district; and**
- (d) the details of the total amount spent by the Government on sports schemes, district-wise, especially in Bhind and Datia districts?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
(DR MANSUKH MANDAVIYA)**

**(a): Sports being a State subject, the responsibility of development and encouragement of sports, including youth in the country, rests primarily with the State/Union Territory Governments, and the Central Government only supplements their efforts. However, the Government is running various sports promotional schemes across the country, including Madhya Pradesh. These schemes include: (i) Khelo India-National Programme for Development of Sports; (ii) Assistance to National Sports Federations (NSFs); (iii) Cash Awards to Winners in International Sports Events and their Coaches; (iv) National Sports**

**Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Scheme; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India (SAI). Details of these schemes are available in the public domain on the website of the Ministry at <https://yas.nic.in/>.**

**(b): The Government does not maintain database regarding the number of students benefited in higher education and universities through sports quota.**

**(c) and (d): For development of sports infrastructure including stadiums under the Khelo India Scheme, the proposals received from the State/UT Governments are considered based on the technical feasibility of the proposals, their adherence to the prescribed parameters, as well as the availability of funds.**

**Funds are allocated by this Ministry Scheme-wise, not District-wise. However, details of the funding under the Khelo India Scheme for the state of Madhya Pradesh is available on its website at <https://mdsd.kheloindia.gov.in/> .**

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